

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF SEPTEMBER, 2019

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.09.2019

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.09.2019</i>
CIVIL	170595	4452	4082	170965
CRIMINAL	38312	2705	1923	39094
TOTAL	208907	7157	6005	210059